

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-301-2020**

SEE BHAL Mikelin Distillery Pvt. Ltd. ... Petitioner  
Versus  
The Federal Bank Ltd., & Anr. ... Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioner.  
Mr. Vicky Daniel, Advocate for Respondent No.1.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 2<sup>nd</sup> November, 2020**

**P.C.**

At the request of Mr. V. K. Daniel, learned counsel appearing for Respondent No.1, we post this matter on 1<sup>st</sup> December, 2020. Mr. Daniel states that the reply on behalf of Respondent No.1 will be filed within two weeks from today and the copy of the same will be furnished to the learned counsel for the Petitioner.

2. Issue notice to Respondent No.2, returnable on 1<sup>st</sup> December, 2020.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

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